

**Production of Tobacco**

3457. { Shri S. R. Arungham:  
Shri Ganapathy:

Will the Minister of Food and Agriculture be pleased to state the quantity of tobacco produced and the area covered, State-wise, for the years 1957-58 and 1958-59?

The Minister of Food and Agriculture (Shri A. P. Jain): A statement is laid on the Table [See Appendix VII, annexure No. 26.]

**Use of Public Telephones without Charges**

3458. Shri Onkar Lal: Will the Minister of Transport and Communications be pleased to state:

(a) whether attention of the Government have been drawn to the allegations made in the editorial of 'Septahik Hindi Hindustan' dated the 21st December, 1958 published from New Delhi that the public call telephones are being technically manipulated and made use of without paying 15 naye Paise;

(b) whether any enquiry has been made in the matter; and

(c) if so, the result of the enquiry?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes.

(b) No enquiry in this specific case was considered necessary. It is possible for a caller from a Public Call Office, without inserting the necessary coins, make himself faintly heard by shouting into the receiver. No both way conversation is however possible. This is, however, more of academic interest than of practical utility, as a satisfactory conversation cannot be conducted in this manner.

(c) Does not arise.

**Tractors for Central Tractor Organisation**

3459. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Defence Ministry is giving 123 tractors to Central Tractor Organisation;

(b) if so, whether the tractors have been received; and

(c) whether this will be a sort of loan to Central Tractor Organisation?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). The Defence Ministry has offered to transfer 200 tractors to the CTO. A technical examination by Engineers of CTO has been completed in respect of these tractors regarding their suitability or otherwise for operations by the Central Tractor Organization. The report is under consideration. The question of settling terms of the transfer will arise after a decision is taken on the report.

**Payment of Construction Allowance at Durg, Bhilai and Rourkela**

3460. Shri Saaganna: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3018 on the 30th April, 1958 in respect of construction allowance to Railway staff at Durg, Bhilai and Rourkela and state:

(a) whether any decision has since been taken; and

(b) if so, with what results?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The matter is still under consideration but orders are expected to issue shortly.

कानपुर में रेलवे मजिस्ट्रेट और रेलवे कर्मचारियों में झगड़ा

३४६१ श्री जगदीश प्रबन्धी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ८ मार्च, १९५९ को जब रेलवे मजिस्ट्रेट से कानपुर के रेलवे प्लेटफार्म पर किराया मागा गया, तो मजिस्ट्रेट और रेलवे कर्मचारियों के बीच गम्भीर झगड़ा पैदा हो गया ;